

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 252 OF 2017 &  
IA NOS. 635 & 636 OF 2017**

**Dated: 6<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**BSES Yamuna Power Limited & Anr.**

**... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Hasan Murtaza

Counsel for the Respondent(s)

:

Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Pulkit Agrwal for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **26.10.2018.**

**(S. D. Dubey)  
Technical Member**

*ts/mk*

**(Justice Manjula Chellur)  
Chairperson**